

**13. SIKKIM**

1. Gangtok
2. Gyafshing
3. Mangan
4. Namchi

**14. TRIPURA**

1. North Tripura
2. South Tripura
3. West Tripura

**15. UTTAR PRADESH**

1. Banda
2. Chamoli
3. Fatehpur
4. Hamirpur
5. Jalaun
6. Jaunpur
7. Pauri Garhwal
8. Sultanpur
9. Tehri Garhwal
10. Uttar Kashi
11. Kanpur Dehat

**16. WEST BENGAL**

1. Bankura
2. Cooch Behar
3. Darjeeling
4. Jalpaiguri
5. Malda

**17. ANDAMAN & NICOBARISLANDS**

1. Nicobar Islands

**18. ARUNACHAL PRADESH**

1. Kameng
2. Siang
3. Subansiri
4. Tirap

**19. DADRA & NAGAR HAVELI**

1. Dadra & Nagar Haveli

**20. LAKSHADWEEP**

1. Lakshadweep

**21. MIZORAM**

1. Aizwal
2. Lunglez.

**"Guidelines for discharge of industrial effluents"**

\*367. SHRI AMAL DATTA: Will the PRIME MINISTER be pleased to state:

(a) whether any guidelines are being framed and implemented in respect of discharge of industrial effluents in the rivers?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDH): Yes Sir, Guidelines in respect of 9 types of industries have been formulated and issued by the Central Board for Prevention and Control of Water Pollution to all the State Boards and the concerned industrial units for implementation. The Work for the remaining 8 types of industries is in progress.

**Setting up of Industrial Estates**

\*368. SHRI HARIHAR SOREN: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have a proposal to set up more industrial estates in order to industrialise places of industrial importance;

(b) if so, which places of Orissa, favourable for setting up industry, have been selected for setting up of industrial estates; and

(c) the details thereof?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI): (a) to (c) The State Governments have